

**Expansion in production in Fertilizers**

288. SHRI F. F. GAEKWAD: Will the Minister of PETROLEUM AND CHEMICALS AND FERTILIZERS be pleased to state:

(a) whether Government have taken a policy decision to expand the production of Fertilizers in the country;

(b) if so, which are the new units to be set up and the places where these will be set up; and

(c) whether this will be linked with the production of low costs fertilizer or not?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND CHEMICALS AND FERTILIZERS (SHRI JANESHWAR MISHRA): (a) and (b). In addition to projects already under implementation, action is on hand to set up additional fertilizer capacity based on associate gas from the Bombay High and Basin structures. It is also proposed to set up a plant in Assam based on the gas available there from the oil fields of Oil India Limited and ONGC. Details in regard to the exact location, size, product mix etc. of these plants have not yet been firmed up.

(c) It will be the endeavour of the Government to get the maximum economies of scale so that the cost of production of fertilizers in the new plants is reduced to the extent possible.

**सुगलसराय में गाड़ों तथा ड्राइवरों पर हमला**

289. श्री राम नरेश कुशवाहा : क्या रेल मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या सुगलसराय में गाड़ों तथा ड्राइवरों के विश्रामालय में कुछ असामाजिक तत्वों ने रेलवे ड्राइवरों पर हमला किया था;

(ख) यदि हाँ, तो इसके क्या कारण हैं; और

(ग) हमला करने वाले व्यक्तियों के खिलाफ क्या कार्यवाही की जा रही है ?

रेल संवर्धन में राज्य संत्री (श्री शिव नारायण) : (क) जी नहीं ।

(ख) और (ग). प्रश्न नहीं उठता ।

**Splitting up of F.C.I.**

290. SHRI R. D. GATTANI:

SHRI S. K. SARDA:

Will the Minister of PETROLEUM AND CHEMICALS AND FERTILIZERS be pleased to state:

(a) whether in view of the severe opposition by a large number of Members of Parliament, the Press and the Public to the proposed scheme of splitting up of the Fertilizer Corporation of India Ltd. into four organisations the Government are giving second thoughts to that scheme;

(b) what will be the estimated expenditure if the proposed scheme is carried out;

(c) whether the proposed scheme is in consonance with the policy of economy and austerity; and

(d) whether he would like to place a complete white paper on the subject on the Table of Lok Sabha?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND CHEMICALS AND FERTILIZERS (SHRI JANESHWAR MISHRA): (a) to (d). The Government decision is to reorganise the Fertilizer Corporation of India and National Fertilizers Limited so as to improve the efficiency of operations in their units. The Working Group set up for examining the legal, financial and other matters connected with the

reorganisation, has submitted its report and is under consideration of the Ministry. The House will be informed about the further decisions of the Government.

**Demand for level crossing near Talani-Nimbhora Railway Station**

291. SHRI SANTOSHRAO GODE: Will the Minister of RAILWAYS be pleased to state:

(a) whether there is a long standing demand for a level crossing near Talani-Nimbhora Railway Station in Chandur (Railway) Taluka in Amravati District; and

(b) if so, what action has been taken in this regard so far?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI SHEO NARAIN): (a) Panchayat Samiti, Chandur has been asking for a level crossing at this location since 1976.

(b) The Panchayat Samiti, Chandur has been asking for provision of a new level crossing at km 718/4 at Talani Railway Station. As per extant rules, the cost of all new level crossings (both initial as well as recurring/maintenance) is required to be borne by the State Government/Local Authority requiring the facility. No firm proposal has so far been received from the State Government. As soon as the State Government sponsors the proposal together with an undertaking to bear the cost involved, the Railway Administration will take further necessary action to provide the level crossing.

**Setting up of Drug Units in the Joint Sector**

292. SHRI KANWAR LAL GUPTA:

SHRI C. K. CHANDRAPPAN:

Will the Minister of PETROLEUM AND CHEMICALS AND FERTILIZERS be pleased to state:

(a) whether many States have approached the I.D.P.L. to set up drug units in the joint sector to meet the growing demand for drugs;

(b) if so, the details thereof and the action taken by Government on it;

(c) what steps Government propose to take to meet the growing demand for drugs; and

(d) what steps Government propose to take to meet the demand of Ayurvedic, Unani and Homoeopathic medicines?

THE MINISTER OF PETROLEUM AND CHEMICALS AND FERTILIZERS (SHRI H. N. BAHUGUNA): (a) Yes, Sir.

The States of U.P. Punjab, Tamil Nadu, Madhya Pradesh, Rajasthan, Himachal Pradesh, Orissa, Bihar, Jammu and Kashmir, Meghalaya, Maharashtra, Karnataka and Goa approached Indian Drugs and Pharmaceuticals Limited for setting up Joint Sector units in their states.

(b) Government have so far approved the establishment of formulation unit in joint sector in U.P. and a project for manufacture of Starch, Dextrose etc. in Joint Sector in Punjab. Government have also approved the establishment of a formulation unit in Madras in the Surgical Instruments Plant.

(c) During the years 1975-76 and 1976-77 Government have issued 169 letters of intent/licences for the manufacture of Drugs and Pharmaceuticals. Apart from this, Government have liberalised the policy of allocation of canalised raw-materials to small scale units. Government have also approved schemes for expansion for the public sector involving a total outlay of Rs. 64.89 crores.

(d) As regards Ayurvedic, Unani and Homoeopathic medicines:—

(i) It is proposed to establish a Central Pharmacy for the manufacture of Ayurvedic and Unani drugs